

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6672
ANSWERED ON:09.05.2000
FILTERED WATER
SATYAVRAT CHATURVEDI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have formulated any guidelines for the filtered water being sold for the price of mineral water;
- (b) if so, the details thereof;
- (c) whether these guidelines have been notified under the Prevention of Food Adulteration Act, 1954;
- (d) whether the processed water has also been incorporated in the category of processed food as per the International Standard; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a) to (e) There is no product categorised as filtered water. Standards for Mineral water and for packaged drinking water are being formulated for incorporation under the Prevention of Food Adulteration Rules 1955, keeping in view the Codex/WHO guidelines on the subject.